

GOVERNMENT OF INDIA  
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
DEPARTMENT OF FISHERIES

**LOK SABHA**

UNSTARRED QUESTION No. †5257  
TO BE ANSWERED ON 24<sup>TH</sup>MARCH, 2026

**Compensation to Fish Farmers**

**†5257. Shri Virendra Singh:**

Will the **Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** be pleased to state:

- (a) whether fisheries fall under the category of agricultural industry and the amount of assistance provided by the Government to fish farmers for fisheries every year;
- (b) whether the fish farmers suffer heavy losses due to the outbreak of various diseases among fish, if so, the details thereof; and
- (c) whether the Government has any proposals to provide compensation to farmers for such losses, if so, the details thereof?

**ANSWER**

**THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)**

(a): Fisheries considered as one of the agri-allied sectors in the country, is a State subject included in 7<sup>th</sup> Schedule of the Constitution of India. The Government of India supplement the efforts of States/UTs through various schemes and programme for holistic development of fisheries and aquaculture including welfare of fishers and fish farmers. The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India during the last five years (FY 2020-21 to 2024-25) has taken up several initiatives including implementing various schemes for holistic development of fisheries and aquaculture in the country. The fisheries development schemes implemented include (i) Pradhan Mantri Matsya Sampada Yojana (PMMSY), (ii) Fisheries and Aquaculture Infrastructure Development Fund (FIDF) and (iii) Pradhan Mantri Matsya Kisan Samridhi Sah Yojana (PM-MKSSY). In addition, Kisan Credit Card(KCC) facility is also provided to fishers and fish farmers to meet their working capital requirements.

The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, during the last five years (FY 2020-21 to FY 2024-25) and current year (2025-26) has accorded approvals to fisheries development proposals worth of Rs.29,357.37 crore of various States Governments, Union Territories and other End Implementing Agencies.

This includes projects worth of Rs.21,733.91 crore approved under the Pradhan Mantri Matsya Sampada Yojana (PMMSY) and projects worth of Rs 7623.46 crore under Fisheries and Aquaculture Infrastructure Development Fund (FIDF). Additionally, Kisan Credit Cards(KCCs) to 5,04,848 fishers and fish farmers with loan amount of Rs.3837.80 crore have been issued so far to meet their working capital requirements. These initiatives contributed towards enhancement of fish production, productivity, quality thereby enhancing the income of fishers and fish farmers

(b) and (c): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India is implementing National Surveillance Programme for Aquatic Animal Diseases (NSPAAD) under Pradhan Mantri Matsya Sampada Yojana (PMMSY). The programme has pan-India coverage and involvement of State Fisheries Departments (SFDs). The programme is coordinated by ICAR-National Bureau of Fish Genetic Resources (NBFGR), Lucknow. ICAR-NBFGR reported that production loss due to diseases is estimated to be Rs.12912.20 crore which include Rs.7520.9 crores due to fish diseases and Rs. 5391.3 crores due to shrimp diseases in Indian aquaculture sector.

The Department of Fisheries, Government of India under the Central Sector Sub-scheme namely the Pradhan Mantri Matsya Kisan Samridhi Sah-Yojana (PM-MKSSY) provides for one-time incentive for purchase of aquaculture insurance by the farmers. The one-time incentive for aquaculture insurance is provided at the rate of 40% of the premium paid with a ceiling up to ₹25,000 per hectare, limiting ₹1 lakh per farmer for farms upto 4 hectares water spread area (WSA). For the intensive aquaculture system like cage culture, Recirculatory Aquaculture System (RAS), bio-floc, and raceways etc., incentive for aquaculture insurance is also provided at the rate of 40% of the premium paid with a ceiling up to ₹1 lakh per farmer for 1800 m<sup>3</sup> for intensive aquaculture systems. The beneficiaries of SC/ST and women are provided an additional 10% of incentive. Under Aquaculture Insurance, insurance policies for 636.04 ha have been covered against which 56 beneficiaries covering 162.21 ha have availed the One-Time Incentive (OTI) with an amount of Rs. 20.08 lakh.

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